

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/22(CHE)/2024
NAME OF THE PETITIONER : Bijal Kantilal Patel
NAME OF THE RESPONDENT(S) : The ROC, Chennai
UNDER SECTION : Sec 248(8) of CA, 2013

ORDER

Ld. Counsel Mr. A.M. Ilango for the Petitioner. Ld. Counsel Ms. Nandini Agarwal for ROC.

Counsel for ROC sought time to file reply. Two weeks time allowed.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **03.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk